GOVERNMENT OF INDIA MICRO,SMALL AND MEDIUM ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2390 ANSWERED ON:08.12.2014 MSMED ACT Teacher Smt. P.K.Sreemathi

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether there has been a delay in implementing the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 in some States/UTs;

(b) if so, the details thereof and the reasons therefor, State/UT-wise;

(c) the steps taken/proposed to be taken by the Government to ensure that the Act is implemented properly in all the States/UTs;

(d) whether the Government proposes to amend the MSMED Act; and

(e) if so, the details thereof along with the time by which it is likely to be implemented?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPIRSES (SHRI KALRAJ MISHRA)

(a)to(c): The Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 is being implemented in all States/UTs, except in the newly created State of Telangana. The Ministry of MSME has already taken up with the State of Telangana for early issuance of necessary notifications regarding implementation of the MSMED Act, 2006.

(d)&(e): Yes Madam, the Government proposes to amend the MSMED Act 2006. In this regard, the Ministry of MSME has sought views/suggestions of the various stakeholders.